Shri B. R. Bhagat: We have not thought over this matter and, therefore, this question does not arise.

Shri Ranga: Is there a need for such a thing, m view of the fact that the Taxation Inquiry Commission has already discussed this matter and made recommendations?

Shri B. R. Bhagat: The hon Member only supplements the answer that I have given

Expansion of Technical Education in States

•714. Shri Ganpati Ram: Will the Minister of Education and Scientific Research be pleased to lay a statement on the Table showing

(a) whether scheme for expansion of facilities for technical education m institutions in different State has been formulated,

(b) if so, how much the new scheme will cost and the names of the institutions with their location which will be expanded or established, and

(c) the major branches of the technical education m which education will be imparted?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) to (c) A statement giving the required information is laid on the Table of Lok Sabha [See Appendix II, annexure No 96]

भी गएपपति राज इस बात को ध्यान मे रखते हुए कि देश में ट्रेंड टैकनिकल पसों नेल को कमी है, क्या सरकार हर प्रदेश में टेकनिकल एजु केशन बढ़ाना चाहती है भौर इस्टिट्यूशम्स जोचना चाहती है ?

Shri M. M. Das: Yes, Sir

भी गख्पति राम सरकार प्रत्येक स्टेट में कितने टेकनिकस इस्टिट्यूशन्स खोलना चाहती है भीर उन पर कितना रुपया सर्व करना चाहती है ?

Shri M. M. Das: The information about the steps that the Government propose to take has been given in the statement that has been placed on the Table of the House.

Shri Thimmaiah: May I know the total amount of financial aid given to the institutions which are run by private agencies, and what is the basis on which this amount is allocated to the different States?

Shri M. M. Das: That is a question altogether different from the main question But, so far as this scheme for expansion of technical education is concerned, which relates to the question, the amount of non-recurring expenditure will be round about Rs 6 crores during the Second Five Year Plan

Shri Ranga: In what proportion is financial assistance given to the State Governments, is it 50 50?

Shri M. M. Das: For the expansion of some of the engineering institutes that has been contemplated by the Government, all the capital expenditure for such expansion will be borne either by the Government of India or by the University Grant Commission according to whether the institution belongs to the university or the State Government, or the Government of India

About recurring expenditure, for the first year, the whole recurring expenditure will be borne by the Government of India, in the second year, 80 per cent of the recurring expenditure and m the third year and the fourth year, 50 per cent of the recurring expenditure will be borne by the Government of India This finishes the plan period, and for the rest of expenditure, either the State Government or the institution itself has to bear

Shri Dasappa: Is it not a fact that many of the State Governments have been pressing upon the Central Government to permit them to admit more students into these technical institutions and may I know what steps the Government are taking to meet this great demand?

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Shri M. M. Das: We have formulated a scheme for the expansion of some of the existing engineering institutions. The selection depends upon the scope for such expansion and I know the case my hon. friend refers to, but in that case, I think there is no scope at present for further expansion.

Shri Dasappa: I was not referring to any case for the future. I was only referring to the fact that during this year they are attempting to work at least by shifts and see that some more students are admitted into these institutions.

Shri M. M. Das: All such requests from the State Governments or other institutions or authority have been taken into consideration, and decisions have been arrived at after giving the fullest consideration to the scope that is available for such expansion.

Shri S. V. Ramaswami: If it is not possible to expand these institutions immediately, what is the difficulty in having a shift system so that the existing institutions may be utilised to the utmost?

Shri M. M. Das: We have already taken schemes and the schemes are under contemplation for the expansion of existing engineering institutions and in comparison with last year, the total number of admissions this year has gone up.

Shri S. V. Ramaswami: I was asking what is the objection to the shift system.

Shri Dasappa: They have to consider this matter. The hon. Minister says as though the matter is now closed.

Shri M. M. Das: The Planning Commission and the Government of India set up a two member committee with Shri J. C. Ghosh and Shri L. S. Chandrakant, the Deputy Educational Adviser (Technical) to the Government of India, to investigate the

details of this matter, and this committee has given its recommendation suggesting the names of the institutions which will be expanded during the second Plan period. In arriving at this conclusion about the selection of these institutions, they have taken into consideration the existing buildings, the buildings which are to be constructed and the existing teaching staff, equipment and all other relevant matters

Mr. Speaker: The simple question is whether this committee has considered the shift system, whether it is possible to have a shift system. That is the only point that has been asked.

Shri M. M. Das: I am not sure whether the shift system has been advised, but we are contemplating to use the same laboratory and the same equipment, and so, the shift system has to be adopted to some extent.

Shri Dasappa: In view of the integration of the various parts in one or other State, is it not a fact that special problems have arisen, and because of that, those who have no engineering or medical or any other technical colleges within their own area are finding difficulty now that they are torn away from their former State.

Mr. Speaker: The hon. Member is giving arguments for extending the facilities or for having a shift system. The hon. Minister has said that the committee has recommended certain things.

Shri Dasappa: He referred to a committee which was not concerned with the integration of States.

Mr. Speaker: I would not allow arguments of this kind under this question.

Staff Quarters of Central Excise Department

*715. Shri Sanganna: Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 724 on the 13th August, 1955 regarding the staff quarters of the